Seventeenth Loksabha

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Title: Regarding review of Pension of Coal India Limited.

SHRI MAHESH SAHOO (DHENKANAL): Pension hike mechanism incorporated in the CMPS 98 under clause-22 for Review/enhancement of Pension of the Coal India Limited contributory pensioners is allegedly lying quite dead and defunct since the beginning of the scheme without making necessary fund provisions till 01-10-2017 in due compliance with the said scheme.